

13

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

NAME OF THE PARTIES: Ptraans Logistics (India) Pvt. Ltd  
V/s.  
Titan Sea & Air Services Pvt. Ltd.

S. No.	NAME	DESIGNATION	SIGNATURE
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13 Ramkumar Advocate for  
Optional  
Creditor

CP No.1341 / I&BP/NCLT/MB/MAH/2017

**Sd/-**

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)